

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 156 OF 2018&
IA. NO. 1114 OF 2019**

Dated: 31st July, 2019

In the matter of:

NTPC Ltd.

.... Appellant(s)

Versus

Power Grid Corporation of India Ltd. &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **13.09.2019.**

Court Master/PS

nr